

ITEM NO.107

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 1788/2014

BADRI PRASAD SETH

Appellant(s)

VERSUS

THE COLLECTOR & ANR.

Respondent(s)

Date : 16-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Milind Kumar, AOR (not present)

For Respondent(s) Mr. Arvind Kumar Sharma, AOR (not present)

UPON hearing the counsel the Court made the following
O R D E R

There is no representation for the parties.

List the matter after Summer Vacation, 2024.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR